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Crl.A.No. 532-534 OF 2003

ITEM No.101

(Part-Heard)

Court No.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NOS.532-534 OF 2003

Babu Lal and Ors. ... Appellant (s)

VERSUS

State of Madhya Pradesh ... Respondent (s)
(With office report)

Date : 14/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Dr. J.N. Dubey, Sr.Adv.

Mr. Anurag Dubey,Adv.

Mr. Aditya K. Dubey,Adv.

Mr. Devvrat,Adv.

Ms. Upasana Dubey,Adv.

Mr. K.B. Upadhyay,Adv.

Ms. Sneh Mishra,Adv.

Mr. S.R. Setia,Adv.

For Respondent (s)Ms. Vinha Datta Makhija,Adv.

UPON hearing counsel the Court made the following

O R D E R

Dr. J.N. Dubey, learned senior counsel resumed arguments at 10.35 AM and concluded at 11.55 AM . Thereafter, Ms. Vibha Datta Makhija, learned counsel appearing for the State made her submissions upto 12.20 PM.

Arguments concluded. Judgment reserved.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master

LIST OF BOOKS REFERRED

1.AIR 1972 SC 1716

2.2000 (7) SCC 254

3.2000 SCC (Cri) 1501